IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.406
CP(CAA)67/ND/2023

IN THE MATTER OF:

Nandish Enterprises Private Limited And Nirjara Enterprise Ltd ... Applicant

Under Section 230-232.

Order delivered on 19.03.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Shruti Sharma a/w Rishabh Sachdeva
For the Respondent	:
For the RD	: Adv. Jyoti Khurana
For the IT Department	: Adv. Shlok Chandra Sr Standing Counsel a/w Adv. Madhavi Shukla, Adv. Priya Sarkar Jr Standing Counsel

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **07.05.2024**.

Sd/-
(Court Officer)